

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

: TCP/112/2016

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

UNDER SECTION

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MR. SANKARNARAYANAN 1.

SENIOR WUNSEL

FOR LOVINSE LAOR THE

PETITIONERS

Coul for the Petitionis

PAWAN JIHABAKIT REPREEN TING

COUNSEL FOR THE PETITIONERS

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ORDER

Senior Counsel for petitioner present and prayed time for making submissions. Counsel for R2 present. Time is extended at request. Put up on 27.11.2017 at 10.30 A.M.

-Sd-

K Anantha Padmanabha Swamy Member (Judicial)